

Bill Summary

The Maharashtra Casinos (Control and Tax) (Repeal) Bill, 2023

- The Maharashtra Casinos (Control and Tax) (Repeal) Bill, 2023 was introduced in the Maharashtra Legislative Assembly on December 7, 2023. The Bill repeals the Maharashtra Casinos (Control and Tax) Act, 1976. The Act permits operation of casinos in the state upon obtaining a licence. It provides for levying of taxes on betting at casinos. Note that the Act is not in force yet.

DISCLAIMER: This document is being furnished to you for your information. You may choose to reproduce or redistribute this report for non-commercial purposes in part or in full to any other person with due acknowledgement of PRS Legislative Research ("PRS"). The opinions expressed herein are entirely those of the author(s). PRS makes every effort to use reliable and comprehensive information, but PRS does not represent that the contents of the report are accurate or complete. PRS is an independent, not-for-profit group. This document has been prepared without regard to the objectives or opinions of those who may receive it.